

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

42) C.A.(CAA)/101(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.11.2022**.

NAME OF THE PARTIES: VIKRAN ENGINEERING & EXIM
PRIVATE LIMITED

UNDER SECTION 230-232, 234 OF THE COMPANIES ACT, 2013

ORDER

Mr. Ramesh Chandra Mishra, PCS appearing for the applicant is present through virtual hearing. At request of counsel for the applicant, List this matter on **18.11.2022** High on Board.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

/K/